

11/2/95

HonlMr. K. Muthukumar, A.M.
Hon.Mr. J.S. Dhaliwal, J.M.

Sri A. Dwivedi, learned counsel for the petitioner states that the respondents have complied with the direction of the Tribunal in O.A. 23/94 and prays that petition may be dismissed as not pressed. Accordingly the contempt petition no.119/94 is dismissed as not pressed and notices issued to the respondents are discharged.

J.M.

A.M.

/m.m./